

**OFFICE OF THE DISTRICT & SESSION JUDGE  
SOUTH-EAST DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

ORDER 238 Dated 28/4/18

In partial modification of this Office Order No. 234 dated 01.02.2018, in exercise of powers vested in the undersigned, the following judicial officers are authorized under section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the police stations/investigating agencies of south east district/sessions division of Delhi as mentioned against their respective names, w.e.f. 01.05.2018 till further orders:

(1)	(2)	(3)	(4)	(5)
S. No.	Name of Judicial Officers	Name of police stations and investigation agencies	1 <sup>st</sup> Link	2 <sup>nd</sup> Link
1	Sh. Suresh Kumar Gupta, ASJ-04/Special Judge (NDPS)	Defence Colony, Kotla Mubarakpur, Lodhi Colony, Lajpat Nagar, Lajpat Nagar Metro Station, Amar Colony, Greater Kail ash, Kalka Ji, Okhla Industrial Area, Govind Puri, Metro station Kalka Ji Mandir.	Sh. Prem Kumar Barthwal, ASJ-01	Sh. Sanjeev Kumar, ASJ-05.
2	Dr. Neera Bharihoke ASJ-06	New Friends Colony, Jamia Nagar, Hazrat Nizamuddin, Sunlight Colony, Chitranjan Park, Pul Prahlad Pur, Sarita Vihar, Jait Pur, Badarpur, Special Cell, Special Task Force of Delhi Police, C.A.W. Cell, E.O.W. Cell, Crime Branch (South East District)	Ms. Renu Bhatnagar ASJ (SFTC)	Sh. Gulshan Kumar ASJ-03

Note :-

In the event of the leave of the Judicial Officer mentioned in the column no. 2 and his/her link mentioned in column no. 4 and 5 are on leave then Sh. Rajeev Bansal, PO MACT-01 shall act as 3<sup>rd</sup> Link Judicial Officer to dispose of the bail/Urgent applications pertaining to the concerned police stations/investigating agencies.

28.4.18  
(GIRISH KATHPALIA)  
District & Sessions Judge (SE)  
Saket Court Complex, New Delhi

No. Judl./Bail Power/F.46/South-East/Saket/2018 ~~238-8252~~ Dated, New Delhi: 28/04/18

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi,
2. The District Judge & Sessions Judge (HQ), South, North West, South West, East, Shahdara District, New Delhi, North District, West District, North East District, Delhi,
3. All concerned Judicial Officers of South East District, Saket Courts, New Delhi
4. A.O.(Judl.)/ Filling Section & Admn. Branch, South East District, Saket Courts Complex, New Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari, Delhi.
7. Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
8. The Reader and PS to District & Sessions Judge, South East District, Saket Courts Complex, New Delhi.
9. The In-Charge Facilitation, Saket Courts Complex, New Delhi.
10. The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
11. The Website Committee, English/Hindi, Tis Hazari Courts and Saket Courts, Delhi.
12. The Secretary Bar Association, Saket Courts Complex, New Delhi.

28.4.18  
District & Sessions Judge (South-East)  
Saket Court Complex, New Delhi

**OFFICE OF THE DISTRICT & SESSION JUDGE, (SE), SAKET COURTS, NEW DELHI**

**ORDER No. 241 Dated 28.05.2018**

Pursuant to the directions of Hon'ble High Court of Delhi as contained in letter Nos. 2225-36/DHC/Gaz/DHJS/ Sum.Vac./2018 dated 19.5.2018 in exercise of powers vested in me inter alia under section 10(3) of the Criminal Procedure Code, 1973 and sections 21-A and 34 of Punjab Courts Act, 1918 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of South-East District, New Delhi to hear and dispose of bail/urgent criminal applications including those under Special Act i.e. the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist & Destructive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organized Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from sexual offences Act – 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act – 1989, pertaining to South-East Delhi Sessions Division and urgent Civil Matters pertaining to South-East Delhi Civil District during Summer Vacations 2018 as indicated herein below:-

**Criminal & Special Acts Cases**

<b>S. No.</b>	<b>Name of Judicial Officer</b>	<b>Period of Duty</b>
1	Sh. Satish Kumar Arora, ADJ-06	11.06.2018 to 13.06.2018
2	Sh. Suresh Kumar Gupta, ASJ-04/Spl. Judge (NDPS)	14.06.2018 to 15.06.2018
3	Dr. Neera Bharihoke, ASJ-06	18.06.2018 to 21.06.2018
4	Sh. Sanjeev Kumar, ASJ-05	22.06.2018 to 23.06.2018
5	Sh. Rajeev Bansal, PO MACT-01	25.06.2018 to 27.06.2018
6	Sh. Prem Kumar Barthwal, ASJ-01	28.06.2018 to 30.06.201

**Civil Matters**

<b>S. No.</b>	<b>Name of Judicial Officer</b>	<b>Period of Duty</b>
1	Ms. Surya Malik Grover ADJ-01	11.06.2018 to 13.06.2018
2	Sh. Naresh Kumar Laka, ADJ-03	14.06.2018 to 15.06.2018
3	Sh. Anil Antil ADJ-05	18.06.2018 to 19.06.2018
4	Sh. Gulshan Kumar ASJ-03	20.06.2018 to 22.06.2018
5	Sh. Rajeev Bansal, PO MACT-01	23.06.2018
6	Ms. Vandana Jain, ADJ-07	25.06.2018 to 28.06.2018
7	Sh. Sonu Agnihotri, ADJ-02	29.06.2018 to 30.06.2018

The above mentioned Judicial Officers shall hold the courts in their respective court rooms during the summer vacation, 2018. The undersigned will be available for administrative work during summer vacation w.e.f. 26.06.2018 to 29.06.2018.

During the vacation period, the senior most judicial officer available on duty shall work as Officiating District & Sessions Judge (SE) and perform the function of receiving and registering cases, appeals or revisions and also look after the administrative work of the office of undersigned.

In case any of the Officers mentioned above is not available for duty on any day for any unforeseen reason, the other sitting Additional District & Sessions Judge on duty at South-East District/Sessions Division, Saket, New Delhi shall hear and dispose of all such matters (Civil or Criminal) as mentioned above in accordance with law.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave as per rule for duty actually performed by them during the summer vacation 2018

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.

The office of the court of South East District will remain open daily from 10.00 am to 5.00 pm except on Second Saturday, Sunday and other holidays, if any.

28.5.18  
(GIRISH KATHPALIA)  
DISTRICT & SESSIONS JUDGE (S E)  
SAKET COURTS COMPLEX, NEW DELHI

10827-10860

No. Judl.Vacation./F.83/South-East/Saket/2018 \_\_\_\_\_

Dated, New Delhi: 28/05/18

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Delhi Tis Hazari Courts, Delhi
3. The District Judge & Sessions Judge, South, North West, South West, East, Shahdara District, New Delhi, North District, West District, North East District, Delhi,
4. The Officer Incharge, Administration Branch, South East District, Saket Courts, New Delhi.
5. The Officer Incharge, Pool Car Section, Saket Courts, New Delhi, with request to provide the pool car facility to the Judicial Officer if he requests for the same and is availing such facility.
6. The Judicial Officer concerned.
7. The Administrative Civil Judge, South East District, Saket Courts Complex, New Delhi.
8. The Public Prosecutor, THC, Delhi.
9. The Chief/Addl. Public Prosecutor, South East District, Saket Courts, New Delhi.
10. The A.O. (Judl.)/ Branch Incharge of all Branches of South East District, Saket Courts, New Delhi.
11. The AAO, Accounts Branch, South East District, Saket Courts, New Delhi.
12. The Reader to District & Sessions Judge, South East District, Saket Courts, New Delhi.
13. The PS Office of District Judge, South East District, Saket Courts, New Delhi.
14. The PRO/APRO, South East District, Saket Courts, New Delhi.
15. The Incharge, Lock-up, Saket, New Delhi.
16. The Website Committee, English / Hindi, Delhi.
17. Notice Board, (Through Care taking branch, Saket Courts, New Delhi)
18. The Secretary, Bar Association, Saket Courts, New Delhi.

28.5.18  
DISTRICT & SESSIONS JUDGE (SE)  
SAKET COURTS COMPLEX, NEW DELHI